

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

Date : 23-02-2022 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Ms. Diksha Rai, AOR

For Respondent(s) Mr. Purushottam Sharma Tripathi, AOR
(mentioned by)
Mr. Ravi Chandra Prakash, Adv.
Mr. Mukesh Kumar Singh, Adv.

Mr. Bhakti Vardhan Singh, AOR

Mr. Abhinav Gupta, Adv.
Mr. Satpal Singh, AOR

UPON being mentioned the Court made the following
O R D E R

IA No.53485/2021 in SLP (C) Nos.29281-82/2019

List on 04.04.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master